

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 196 of 2013 & IA No. 272 of 2013
Appeal No. 197 of 2013 & IA No. 273 of 2013
Appeal No. 199 of 2013 & IA No. 277 of 2013

Dated : 22nd October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 196 of 2013 & IA No. 272 of 2013

**OPG Renewable Energy Pvt. Ltd. ...Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Anr. ...Respondent(s)**

Appeal No. 197 of 2013 & IA No. 273 of 2013

**Tamil Nadu Power Producers Association ...Appellant(s)
Versus
Tamil Nadu Transmission Corporation Ltd.
& Anr. ...Respondent(s)**

Appeal No. 199 of 2013 & IA No. 277 of 2013

**Tamil Nadu Electricity Consumers Association ...Appellant(s)
Versus
Tamil Nadu Generation and Distribution
Corporation & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. N.L. Rajah
Mr. Arun Anbumani**

Counsel for the Respondent(s): Mr. S. Vallinayagam

ORDER

Mr. S. Vallinayagam is filing vakalatnama on behalf of Respondent no.1 in Appeal no. 196 of 2013 and Appeal no. 199 of 2013. He is also filing reply in Appeal no. 196 of 2013 and Appeal no.199 of 2013 after serving copy on the other side.

Post the matter for final disposal on **20.11.2013 at Delhi Bench.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson